

**GOVERNMENT OF INDIA
LAW AND JUSTICE
LOK SABHA**

UNSTARRED QUESTION NO:1397
ANSWERED ON:18.11.2010
COURT FEE
Siddeswara Shri Gowdar Mallikarjunappa

Will the Minister of LAW AND JUSTICE be pleased to state:

- (a) whether the Law Commission of India has advised the States to reduce court fee;
- (b) if so, the details thereof;
- (c) whether the Commission has made a recommendation to bring comprehensive uniformity in the criteria of court fee apart from fixing a maximum limit for fee in the county in its recent report; and
- (d) if so, the reaction of the Government thereto?

Answer

MINISTER OF LAW AND JUSTICE (DR. M. VEERAPPA MOILY)

- (a) to (d): The information is being collected and will be laid on the Table of the House.